

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-65/1996/1333/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 18th March, 2018.

Sub: **Casual Leave and station leave permission.**

Ref:- Your letter No. MACT(S) 278, dtd. 07.03.2019

Madam,

I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 11.03.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 09.03.2019 (after completion of Lok Adalat) till the evening of 11.03.2019, has been ~~rejected~~ ^{accepted}. The District and Sessions Judge, Sonitpur, Tezpur and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE),

1335
Memo NO.HC.VII-65/1996/1334-/A, dated 18.03.19

Copy to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)

18/3/18